

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated:07.06.2016

ORDER NO. 62 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 09.06.2016 at 02:30 PM Hon'ble Sh. S. K. Mohanty, Member (Judicial) will hear the following Single Member Cases after the regular DB work is over:

1. E/52052/2014 Ex (SM)

On 10.06.2016 at 02:30 PM Hon'ble Sh. S. K. Mohanty, Member (Judicial) will hear the following Single Member Cases after the regular DB work is over:

1. E/3083/2006, E/3084/2006, E/3270/2006 Ex (SM)
2. E/53386-53387/2015 Ex(SM)

By Order


(A.Mohan Kumar)
Registrar

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Deputy Registrar

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated:07.06.2016

ORDER NO. 63 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 38 of 2016 for CESTAT Mumbai** to the extent indicated below:-

On 10.06.2016 at 02:30 PM Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical) will hear the following ROM Application, after the regular Bench work is over :

1. ST/ROM/92853/2016 in ST/517/11

On 10.06.2016 at 02:30 PM Hon'ble Shri Ramesh Nair, Member (Judicial) will hear the following ROM Applications, after the regular Bench work is over :

1. E/ROM/92858/16 in Appeal No. E/1881/06
2. E/ROM/92855/16 in Appeal No. E/3930/03

By Order


(A.Mohan Kumar)
Registrar

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